IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P.689/2016

IN THE MATTER OF:

EMAAR MGF Land Ltd.

Applicant/petitioner

Order under Section 391 (2) & 394, 100 to 104 of the Companies Act

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Dr. U.K. Chaudhary, Sr. Adv.

Mr. Rajeev Goel, Mr. Himanshu Vij, Advs. Mr. J.S. Bakshi, Mr. Naman Malhotra, Advs.

For the Respondent

Mr. Mohit Jolly, Mr. Pranay Agrawala,

Advs.

For the Objectors

Mr. V.K. Bhatnagar& Mr. Anurag Bhatnagar,

Advs. in CA No. 147/2017

Mr. Ashish Bhagat, Mr. Akshat Gupta, Mr. Ritik Malik, Advocate for objectors

In A. Controls Pvt. Ltd.

For the RD(NR)/ROC Delhi

Mr. Manish Raj, Company Prosecutor

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

09.10.2017 V. Sethi